

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 836 OF 2024**

IN THE MATTER OF:

Sarita Dwivedi

.....PETITIONER

VERSUS

State of Uttar Pradesh & Ors.

.....RESPONDENT

AMENDED MEMO OF PARTIES (AS PER ORDER DATED 09.02.2026)

Sarita Dwivedi

.....PETITIONER

VERSUS

1. State of Uttar Pradesh

Through Additional Chief Secretary/Principal Secretary,
Environment Forest & Climate Change, Lucknow
5th Floor, Kendriya Bhawan, Sector H, Sector-A, Aliganj,
Lucknow, Uttar Pradesh 260224

Email: roc.lko-mef@nic.in

.....RESPONDENT NO.1

2. Uttar Pradesh Pollution Control Board

Through its Member Secretary
At Building No. TC-12V, Vibhuti Khand,
Gomti Nagar Lucknow-226 010

Email: ms@uppcb.in

.....RESPONDENT NO.2

3. Central Pollution Control Board

Through its Member Secretary
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

Email: mscb.cpcb@nic.in

.....RESPONDENT NO.3

4. Lucknow Development Authority

Through Vice Chairman
Pradhikaran Bhawan, Vipin Khand,
Gomti Nagar, Lucknow – 226 010

Email – vicechairmanlda@gmail.com

.....RESPONDENT NO. 4

5. District Magistrate, Lucknow

Room No 49, DM Office Qaiserbagh, Lucknow

Email- dmluc@nic.in

.....RESPONDENT NO. 5

6. M/s Omaxe Limited

Having its Regional Office At Cyber Tower,
2nd Floor, Vibhuti khand, Gomti Nagar, Lucknow-226025

Email: care@omaxe.com

.....RESPONDENT NO. 6

7. Lucknow Nagar Nigam

Through Municipal Commissioner
Lucknow Nagar Nigam, Trilikhath Road, Lalbagh,
Lucknow-226001, Uttar Pradesh

Email: nnlko@nic.in

.....RESPONDENT NO. 7

8. M/s Ramaniya Estate Developers Pvt. Ltd.

7, Local Shopping Complex, Kalkaji, New Delhi, Delhi - 110019

Email: secretarial0803@gmail.com

.....RESPONDENT NO. 8